

SPECIAL BENCH
COURT - II

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

RCP(IB)/1(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	HINDUSTAN ADHESIVE & CHEMICALS VS ALISHAN VENEER & PLYWOOD PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Avik Chaudhuri, Adv.] For the Operational Creditor

Mr. Ramesh Kumar Verma, Adv.] For the Corporate Debtor

ORDER

1. Ld. Counsel for the parties present.
2. Hard copy of the reply is permitted to be filed. Meanwhile, the Learned Counsel sees that it is upload in the portal.
3. List the matter on **10.05.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**